IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.79/2002 IN O.A. NO.2025/1995



New Delhi, this the 10th day of April, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairmam (J) Hon'ble Shri M.P. Singh, Member (A)

Shri Shailendra Singh S/o Shri Afflatoon Singh, R/o E-1627, Netaji Nagar, New Delhi.Petitioner

(By Advocate : Shri R.K. Kapoor)

- versus -

- Shri B.C. Joshi, Assistant Engineer. 1. Sub Division 4S, Central Public Works Deprtment, Service Center, Sector-4, R.K. Puram, New Delhi.
- Shri Krishan Kumar 2.. Director General (Works), CPWD, Nirman Bhawan, New Delhi.

....Respondents

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J) :

We have heard Shri R.K. Kapoor, learned counsel for petitioner.

- After hearing learned counsel for petitioner some time, he seeks permission to withdraw the present Contempt Petition to proceed in the matter accordance with law.
- 3.. the above facts and circumstances, C.P. 79/2002 is dismissed as withdrawn with liberty to the petitioner to proceed in the matter in accordance with law, if so advised.

(M.P. Singh) Member (A)

(Smt. Lakshmi Swaminathan) Vice Chairman (J)

/ravi/

~**}**

D